

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **06.07.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 317/2026 For Direction IA No. 911/2026 For Stay IA No. 912/2026	Kamarajar Port Ltd Vs N Veerapandian Liquidator of SICAL Iron Ore Terminals Ltd	Mr. Krishna Ravindran	Mr. Akhil Bhansali For Caveator
2.	Comp App (AT) (CH) No. 66/2026 For Exemption IA No. 902/2026 For Stay IA No. 903/2026	B Prasad & 6 Ors Vs X-Calibre Knives Pvt Ltd & 9 Ors.	Mr. Arjun Suresh	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 314/2026 For Exemption IA No. 904 & 905/2026 For Stay IA No. 906/2026 (With Defects)	Canopy Classic Welfare Association Vs Canopy Estates Pvt Ltd through RP, Girish Kambadaraya	Mr. Suresh Pandurangan	
4.	Comp App (AT) (CH) (Ins) No. 315/2026 (With Defects)	Kamlesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd	Mr. Pranay Agarwal	
5.	Comp App (AT) (CH) (Ins) No. 316/2026 For Exemption IA No. 909/2026 For Condone Delay IA No. 910/2026 (With Defects)	SNJ Synthetics Ltd Vs Akron Formulations India Pvt Ltd	Ms. B Nishitha	
6.	Comp App (AT) (CH) No. 68/2026 For Condone Delay IA No. 907/2026 For Stay IA No. 908/2026 (With Defects)	P. Alagarasu & Anr. Vs S Veemaraj & 2 Ors.	Mr. Jerin Asher Sojan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 348/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 112/2026 For Stay IA No. 346/2026 For Exemption IA No. 347/2026	Kunaparaju Sudharshan Varma Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd & 2 Ors WITH	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy R1
8.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy R1
9.	IA No. 799/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 282/2026 For Stay IA No. 798/2026	Kobo Biotech Ltd., Rep by its RP, Namrata Amol Randeri Vs The Deputy State Tax Officer & Anr.	Ms. MS Mano Ranjani	
10.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd	Ms. Praveena Gautam	Mr. Pranava Charan
11.	Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd & 3 Ors.	Mr. Sai Srujan Tayi	Mr.S Sathiyarayanan R1
12.	Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023 For Direction IA No. 860/2024	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Ms. Akshayaa Benjamin	Ms. Poornima Hatti R1 Mr. Srihari - R2 R3
13.	IA No. 1745/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 889/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 609/2025 For Stay IA No. 1696/2025 For Stay IA No. 338 & 727/2026	Dinesh Kothari Suspended Director, JKS The Banyaan Pvt Ltd & 2 Ors Vs Rajalakshmi Vardarajan, Liquidator of JKS The Banyaan Pvt Ltd	Mr. K Pawan Jhabakh	Mr. B Dhanaraj

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No.1236/2019 For Exemption IA No. 3587/2019 To implead IA No. 943/2020)	Jayaprakash Narayan Rao NR Vs Metro Corp Infrastructure Ltd. WITH	Mr. SM Vivekanandh	Mr. Abhijit Atur
16.	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019 For Exemption IA No. 3592/2019 To implead IA No. 938/2020)	Kartik Kalevar & 14 Ors Vs Metro Corp Infrastructure Limited	Mr. SM Vivekanand	Mr. Abhijit Atur
17.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
18.	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	V Ganapathi Reddy & Anr. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Ltd & 3 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4
19.	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Ltd & 3 Ors WITH	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan- R4

20.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhrugesh Rameshchandra Amin, RP & 3 Ors	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3 Mr. Gautham Venkata Narayanan- R4
21.	Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors WITH	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4 Mr. VV Sivakumar R5
22.	Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 4 Ors	Mr. TK Bhaskar	Mr. Surya Teja SS Nalla R1 Ms. J Parimalan- R2 R3 Mr. Pranava Charan R4 Mr. VV Sivakumar R5
23.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 &1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2
24.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 1167/2024	Edelweiss Asset Reconstruction Co Ltd & 2 Ors. Vs Saurabh Kumar Tikmani, Erst. RP of Lanco Amarkantak Power Ltd & 13 Ors	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2- R9 & R12 Mr. Dhananjaya Sud R10 Mr. T Sundar Rajan R11 Mr. Aayush Mitruka R14
25.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors WITH	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
26.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3

27.	Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025	Indian Renewable Energy Development Agency Ltd. Vs Vamshi Rubber Ltd	Mr. Nakul Sachdeva	Mr. B Ravikiran Singh
28.	Comp App (AT) (CH) (Ins) No. 409/2025	Canara Bank Vs Prateek Apparels Pvt Ltd	Mr. ML Ganesh	
29.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025 For Direction IA No. 1679/2025	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr. WITH	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
30.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	ISPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
31.	Comp App (AT) (CH) (Ins) No. 556/2025 For Stay IA No. 1576/2025 For Exemption IA No. 1577/2025	Kakanatil Siraj Mather Abdul Rahman & Anr. Vs Sreenivasan PR, Liquidator of Greenlace Builders & Developers Pvt Ltd	Mr. Pradeep Joy	Mr. Akhil Suresh
32.	Comp App (AT) (CH) (Ins) No. 610/2025 For Stay IA No. 15/2026	TSP Logistics Pvt Ltd (Formerly Known as Unitac Logistics Pvt Ltd) & Anr. Vs Sreenivasan PR Liquidator of Greenlace Builders & Developers Pvt Ltd	Mr. Liju V Stephen	
33.	Comp App (AT) (CH) No. 49/2026	Sivaraj Spinning Mills Pvt Ltd Vs Sri Shanmugavel Mills Pvt Ltd & Anr.	Mr. Karthik Ranganathan	
34.	Comp App (AT) (CH) No. 51/2026 For Stay IA No. 712 & 713/2026 Interim Injunction IA No. 714/2026 For Direction IA No. 715/2026	Chess Global Advisory Services Pvt Ltd Rep by its Authorized Signatory Gugesanesh K Vs Union of India through SFIO & 2 Ors.	Mr. R Sivaraman	
35.	Comp App (AT) (CH) (Ins) No. 83/2026 For Stay IA No. 234/2026	Virigneni Anjaiah Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors. WITH	Dr. KV Srinivas	Mr. Surya Teja SS Nalla R1 Ms. Mano Ranjani R2 R3

36.	Comp App (AT) (CH) (Ins) No. 84/2026 For Stay IA No. 236/2026	Suneetha Kadiyala Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors	Dr. KV Srinivas	Mr. Surya Teja SS Nalla R1 Ms. Mano Ranjani R2 R3
37.	Comp App (AT) (CH) (Ins) No. 139/2026 For Stay IA No. 419/2026 For Exemption IA No. 421/2026	Paidi Rakesh Reddy, Successful Bidder for Land & Building & Anr. Vs Shri Maruthi Textiles Ltd, Rep by Liquidator Narender Gandhari WITH	Mr. Jerin Asher Sojan	
38.	Comp App (AT) (CH) (Ins) No. 141/2026 For Stay IA No. 424/2026	Shri Maruthi Textiles Ltd, Liquidator of Shri Maruthi Textiles Ltd Vs Shri Maruthi Textiles Ltd, Liquidator of Shri Maruthi Textiles Ltd	Mr. VVSN Raju	
39.	Comp App (AT) (CH) (Ins) No. 202/2026 For Exemption IA No. 578/2026 For Direction IA No. 579/2026	GCA & Co, Rep by its Authorized Rep, Gourav Sharma Vs DRA Industries Ltd	Mr. Kumarpal R Chopra	
40.	Comp App (AT) (CH) (Ins) No. 241/2026 For Direction IA No. 825/2026	RS Melgiri & Company Vs KKR Products and Marketing Pvt Ltd	Mr. AM Sridharan	
41.	Comp App (AT) (CH) (Ins) No. 247/2026 For Direction IA No. 826/2026 (With defects)	Lakshmi Venkateshwara Traders,Rep by Sridhar Venkappa Bonageri Vs KKR Products and Marketing Pvt Ltd	Mr. AM Sridharan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/2025	Kotak Mahindra Bank Ltd Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt Ltd & 6 Ors.	Mr. Akshay Goel	Mr. T Ravichandran R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in